GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCES DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No. 2354 TO BE ANSWERED ON 09.05.2016

Guest Teachers in University

†2354. SHRI DEVJI M. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that future of the college students depends on Guest Teachers as if the services of the guest teachers are discontinued, it would become difficult to run the Government universities;

(b) if so, the total number of posts lying vacant in all the universities of the country including the Delhi University, State/UT-wise;

(c) whether salary is not being given to the guest teachers as per the norms fixed by the University Grants Commission (UGC) in the private universities;

(d) if so, whether serious irregularities are being committed in the payment of salary to the guest teachers in most of the private universities;

(e) if so, the details thereof;

(f) whether in the inspection conducted for granting recognition to the university, it is stated that the guest teachers are paid the salary of Rs. 20,000/- to Rs. 25,000/- while the fact is that they are paid Rs. 250/- to Rs. 300/- per class; and

(g) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): A detailed statement of total number of teaching posts lying vacant in University Grants Commission (UGC) funded Central Universities and Deemed to be Universities is at Annexure.

(c) to (g): The UGC has informed that private universities are regulated by the UGC (Establishment and maintenance of standards in private universities) Regulations, 2003. It has further informed that In consonance with the provisions contained in these Regulations, UGC has already conducted inspection of 139 Private Universities with the help of Expert Committees. These Committees have visited Universities to ascertain fulfillment of criteria by these Universities in terms of programmes, faculty, infrastructural facilities, financial viability, adherence to the UGC Regulations, etc. The UGC has not framed norms for salaries of guest teachers in private universities as these are not funded by it.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2354 FOR ANSWER ON 09.05.2016 ASKED BY SHRI DEVJI M. PATEL, HON'BLE MEMBER OF PARLIAMENT REGARDING GUEST TEACHERS IN UNIVERSITY

S. NO.	Name of the state/UT	Vacant posts in Universities*
1.	ANDHRA PRADESH	05
2.	TELANGANA	300
3.	CHHATTISGARH	209
4.	DELHI	1372
5.	MADHYA PRADESH	144
6.	MAHARASHTRA	22
7.	PUDUCHERRY	123
8.	UTTARAKHAND	218
9.	UTTAR PRADESH	1551
10.	WEST BENGAL	117
11.	BIHAR	53
12.	GUJARAT	144
13.	HARYANA	145
14.	HIMACHAL PRADESH	121
15.	JAMMU & KASHMIR	203
16.	JHARKHAND	78
17.	KARNATAKA	88
18.	KERALA	100
19.	ODISHA	136
20.	PUNJAB	67
21.	RAJASTHAN	92
22.	TAMILNADU	175
23.	ASSAM	105
24.	ARUNACHAL PRADESH	32
25.	MANIPUR	80
26.	MEGHALAYA	112
27.	MIZORAM	67
28.	NAGALAND	80
29.	SIKKIM	78
30.	TRIPURA	126
	TOTAL	6143

Statement of Vacant Teaching Posts as on 01/01/2016

*includes vacant posts in fully funded Deemed to be universities